

From:

**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. CM-XXII (50)/I/II/2018/Apptt.  
Letter No. /Apptt.  
Dated:

To

1. Sri Vinay Kumar Maurya, Court Manager, Civil Courts, Bokaro,
2. Sri Rajarshi Ranjan, Court Manager, Civil Courts, West Singhbhum at Chaibasa,
3. Sri Swatantra Kumar Madhur, Court Manager, Civil Courts, Chatra,
4. Sri Rajneesh Sinha, Court Manager, Civil Courts, Deoghar,
5. Sri Manish Sinha, Court Manager, Civil Courts, Dhanbad,
6. Sri Sanjay Kumar Gupta, Court Manager, Civil courts, Dumka,
7. Sri Ershad Ahmad, Court Manager, Civil Courts, Giridih,
8. Sri Pradeep Kumar Prabhakar, Court Manager, Civil Courts, Godda,
9. Sri Swarup Kumar Behera, Court Manager, Civil Courts, Gumla,
10. Sri Subhendu Mohanty, Court Manager, Civil Courts, Jamtara,
11. Smt. Pallavi, Court Manager, Civil Courts, Khunti,
12. Sri Syed Tajdar Hassan, Court Manager, Civil Courts, Koderma,
13. Sri Rajiv Ranjan, Court Manager, Civil Courts, Latehar,
14. Sri Pradip Kumar Dutta, Court Manager, Civil Courts, Lohardaga,
15. Sri Anand Kispotta, Court Manager, Civil Courts, Pakur,
16. Sri Israt Nawaz, Court Manager, Civil Courts, Ramgarh,
17. Smt. Esita Mukherjee, Court Manager, Civil Courts, Ranchi,
18. Sri Vishnu Prakash, Court Manager, Civil Courts, Sahebganj,
19. Sri Raghuvendra Kumar, Court Manager, Civil Courts, Seraikella,
20. Sri Awadhesh Kumar, Court Manager, Civil Courts, Simdega.

Sir/Madam,

I am directed to inform you that the Court has been pleased to accord approval for extension of your contractual period for one year till 31<sup>st</sup> March, 2019 to the post of Court Manager.

This is for information and needful.

**Sd/- (Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to the Senior Secretary –cum- P.P.S. I/c to Hon'ble the Acting Chief Justice and the Secretaries to Hon'ble Judges with a request for placing the same before Their Lordship's kind perusal.

**Sd/- (Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to the Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi/ The Accountant General, Jharkhand/ All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi and All the Treasury Officers, District Treasury of the State for information and needful.

**Sd/- (Ambuj Nath)**  
Registrar General

Memo No. 1463 /Apptt.

dated Ranchi the March 28, 2018.

Copy forwarded to the Registrar (Vigilance), the Registrar (Establishment) I/c, the Registrar (Administration), the Joint Registrar (List & Computer), the Joint Registrar (Judicial) and the Central Project Coordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.

  
27.3.18  
Registrar General

From:

**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. CM-XXII (50)/I/II/2018/Apptt.  
Letter No. /Apptt.  
Dated:

To

1. Smt. Manisha Dutta,  
Court Manager,  
High Court of Jharkhand, Ranchi.
2. Sri Amit Kumar,  
Court Manager,  
High Court of Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform you that the Court has been pleased to accord approval for extension of your contractual period for one year till 31<sup>st</sup> March, 2019 to the post of Court Manager.

This is for information and needful.

**Sd/-(Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to Senior Secretary –cum- the P.P.S. I/c to Hon'ble the Acting Chief Justice and the Secretaries to Hon'ble Judges with a request for placing the same before Their Lordship's kind perusal.

**Sd/-(Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to the Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi/ The Accountant General, Jharkhand and The Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and needful.

**Sd/-(Ambuj Nath)**  
Registrar General

**Memo No. 1468/Apptt. dated Ranchi the March 28, 2018.**

Copy forwarded to the Registrar (Vigilance), the Registrar (Establishment) I/c, the Registrar (Administration), the Joint Registrar (List & Computer), the Joint Registrar (Judicial) and the Central Project Coordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.

  
27.3.18  
Registrar General

(J.H.C.Sch. 1-7)

Office – 0651-2481449  
Fax No. – 0651-2481116

From:

**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. CM-XXII (50)/I/II/2018/Apptt.  
Letter No. /Apptt.  
Dated:

To

Sri Alok Kumar,  
Court Manager,  
Civil Courts, Garhwa.

Sir,

I am directed to inform you that the Court has been pleased to accord approval for extension of your contractual period for one year till 31<sup>st</sup> March, 2019 to the post of Court Manager with a direction to become responsive and prompt in discharging duty.

This is for information and needful.

**Sd/-(Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to Senior Secretary –cum- the P.P.S. I/c to Hon'ble the Acting Chief Justice and the Secretaries to Hon'ble Judges with a request for placing the same before Their Lordship's kind perusal.

**Sd/- (Ambuj Nath)**  
Registrar General

**Memo No. \_\_\_\_\_/Apptt. dated Ranchi the \_\_\_\_\_, 2018.**

Copy forwarded to the Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi/ The Accountant General, Jharkhand, the Principal District & Sessions Judge, Garhwa and the Treasury Officer, Garhwa Treasury, Garhwa for information and needful.

**Sd/- (Ambuj Nath)**  
Registrar General

**Memo No. 1458/Apptt. dated Ranchi the March 28, 2018.**

Copy forwarded to the Registrar (Vigilance), the Registrar (Establishment) I/c, the Registrar (Administration), the Joint Registrar (List & Computer), the Joint Registrar (Judicial) and the Central Project Coordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.

**Sd/- (Ambuj Nath)**  
Registrar General  
27.3.18